GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:4112 ANSWERED ON:05.09.2012 DECISION ON CANCELLED COAL BLOCKS Singh Shri Rajiv Ranjan (Lalan);Vardhan Shri Harsh

Will the Minister of COAL be pleased to state:

(a) whether the Government has taken any decision with regard to the coal blocks which were earlier allocated to different companies but later cancelled/de-allocated due to various reasons;

(b) if so, the details thereof and the expected annual production of coal assessed in these blocks; and

(c) if not, the reasons therefor and the steps taken/being taken by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): So far Government have de-allocated 25 coal blocks allocated to various public and private sector companies. Out of the de-allocated blocks, the details of coal blocks which are re-allocated are given below:-

S.No. Name of coal block Name of company (s) Geological Reserves (In Million Tonnes) re-allocated 1. Utkal B-1 Jindal Steel and Power Ltd. in 2003 228.40 2. Utkal A (Along Mahanadi Coalfields Ltd., 333.40 JSW Steel Ltd. with Gopal Prasad Jindal Thermal Ltd., Jindal Stainless Steel Ltd. block) and Shyam DRI Ltd. in 2005 3. Brahmini Coal India Ltd. in 2012 1900 4. Chichro Pastimal Coal India Ltd. in 2012 356 5. East of Damagoria Coal India Ltd. in 2012 337

None of the above coal blocks have come into production.